

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 1847 of 1994
M.A.No.3118/94

New Delhi, this the 20th day of July, 1999

(A)

HON'BLE MR.JUSTICE D.N.BARUAH, VICE CHAIRMAN(J)
HON'BLE MR.N.SAHU, MEMBER(ADMNV)

1. Nand Kishore, S/o Shri Hari Chand,
3220,Gali School Wali,Paharganj,New
Delhi-110005.
2. Rajesh Sharma S/o Smt.Rajmohini
Sharma, G-232, Preet Vihar,
Delhi-110092.
3. Om Prakash, S/o Shri Baldev Raj,
1/G, Chelmsford Road, Delhi-110055.
4. Jeet Singh S/o Shri Ram Prashad, 43,
Jain Mandir, Raja Bazar, New
Delhi-110001.
5. Rajiv Pushkarna S/o Shri
K.N.Pushkarna, KC-I/227, Vikas Puri,
New Delhi.
6. Mahesh Chand, S/o Shri Gopal Dutt,
184/1-A, Railway Colony, Paharganj,
New Delhi
7. Pushpender, S/o Shri Himmat Singh,
77/B-3, Motia Bagh, Railway Colony,
Old Subzi Mandi, Delhi-110054.
8. Nelam Dhall D/o Mrs.S.Dhall, G/9/10,
Malviya Nagar, New Delhi.
9. Sujata Sharma, D/o Mrs.Usha Rani,
2/1, Railway Colony, Kishan
Ganj,Delhi.
10. Kusum Wadhwa, S/o Shri A.P. Wadhwa,
G-22/2A, Rajouri Garden, New Delhi.
11. Anju Chaddha S/o Smt.Santosh
Chaddha, Shadipur, Delhi.
12. Maya, D/o Shri Ram Parshad, 203/D,
Parshant Line, Paharganj, New Delhi.
13. Krishna D/o Shri Hari Singh, 1787,
Gali No.1, Kailash Nagar, Delhi.
14. Meena Thakur, D/o Shri Piarey Lal,
JQ-6/B, Basant Road, Railway Colony,
Delhi.
15. Usha D/o Shri Gokul Lal, 158/2,
Basant Road, Railway Colony, Delhi.

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16. Nirmala D/o Shri Atam Prakash,
4/33-A, Shivaji Nagar, Delhi.

17. Rakesh Trikha, S/o Shri H.L.Trikha,
247/19, Partap Nagar, Delhi.

18. Jagdish Khurlana, S/o Shri
D.B.Khurana, 55/C/7, Chota More
Sarai, Railway Colony, Delhi-110
006.

19. Subhash Chand, S/o Shri Laxmi Chand,
243/1-D, Pachkunian Road, New
Delhi-110001.

20. Lal Bahadur, S/o Shri Mathu Ram,
7/D, Chelmsford Road, New Delhi.

21. Raj Kumar Sharma, S/o Shri O.P.
Sharma, 112-C, Bhoor Bharat Nagar,
Railway Colony, Delhi.

22. Dharam Vir, S/o Shri Kunwar Singh,
75/C-5, Motia Bagh, New Delhi.

23. Lata Chablani, D/o Late Shri
M.L.Chablani, 27/5, Railway Colony,
Kishanganj, New Delhi.

24. Ramesh Chand, S/o Shri Jasmit Ram,
7-C, Inderpuri, Sonipat.

25. Vinod Kumar, S/o Shri Gulab Singh,
191/D-3, Railway Colony, Basant
Lane, Delhi.

26. Gajender Pal Sharma, S/o Shri
R.C.Bhardwaj, 116/11, Thompson Road,
Railway Colony, Delhi.

27. Sushila Khatri, D/o Shri Dayal
Singh, 3/E, Railway Colony, Basant
Lane, Delhi.

28. Raj Kumar Verma, S/o Shri S.B.Verma,
198-A-1, Basant Lane, Delhi.

29. Anil Kumar Jairath, 158/1, Basant
Lane, Delhi.

30. D.K.Sharma, S/o Shri O.P.Sharma,
B-2/275, Yamuna Vihar, Delhi-110095.

31. Chander Pal, S/o Shri Kali Charan,
F-55, Sector-12, Vijay Nagar,
Ghaziabad.

32. Naresh Kumar, S/o Shri Bansi Dhar,
11/42, Gandhi Chowk, Bahadurgarh.

33. Rajesh Mahajan, S/o Shri
M.L.Mahajan, RZ-5/21, Param Puri,
Uttam Nagar, Delhi.

34. Sunita Aggarwal, D/o Shri R.K. Aggarwal, 145/11, Railway Colony, Delhi.

35. Arjun Pal Singh, S/o Shri Sunder Lal, 199-A-3, Railway Colony, Paharganj, Delhi.

36. Madhu Bala, D/o Mrs. Phoolan Wati, 1763, Rani Bagh, Delhi.

37. Surinder Singh, S/o Mrs. Labh Singh, K-18, Partap Nagar, Delhi-110007.

(9)
- APPLICANTS

(By Advocate: Shri Anis Suhrawardy)

Versus

1. Union of India, through its Secretary, Ministry of Railways, Rail Bhawan, New Delhi.

2. General Manager, Northern Railway, Baroda House, New Delhi.

3. Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi.

-RESPONDENTS

(By Advocate: None)

O R D E R (ORAL)

By Baruah, J.-

37 applicants have approached this Tribunal seeking certain directions. Permission under Rule 4(5)(a) of the CAT (Procedure) Rules has been sought to join in a single application. M.A.3118/34 for joining together is allowed.

2. The grievance of the applicants is that they were appointed Mobile Booking Clerks from the various dates prior to 17.11.86. Ministry of Railways issued a circular No.E(NG)III77/RCI/80 dated 21.4.1982 whereby the services of Mobile Booking Clerks were to be regularised on completion of three years of service subject to the **fulfilment of conditions** as contained in the circular. In spite of that, the applicants were not given the

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benefit of the said circular. Therefore the applicants filed O.A.896/88, which was disposed of by the Tribunal on 4.6.90. **Yet** another application was filed by Nand Kishore and ors. before this Tribunal which was registered as O.A.No.1819/92. That O.A. was also disposed of on 6.8.93 with a direction to the applicants to submit their representations to the respondents for consideration. Pursuant to this direction, the present applicants also submitted the representations. The grievance of the applicants is that their representations have not yet been disposed of. We have heard Shri Anis Suhrawardy, learned counsel for the applicants. None appears for the respondents.

3. On hearing Shri Suhrawardy and persual of record, we are of the view that the respondents should dispose of the representation dated 1.9.93 filed by the applicants. Accordingly we direct the respondents to dispose of the said representation, if not already disposed of, as early as possible but within a period of two months from the date of receipt of a copy of this order. Considering the facts and circumstances of this case, no order as to costs.

4. If the applicants are still aggrieved after the representations are disposed of, they may approach this Tribunal again.


(N. SAHU)
MEMBER(ADMNV)


(D.N. BARUAH)
VICE CHAIRMAN(J)

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